

IN THE SUPREME COURT OF INDIA
Review Petition (Civil) No.233 of 2016
Civil Appeal No.1978 OF 2007
COMMISSIONER OF CENTRAL EXCISE NAGPUR AND ANR
Vs
M/s SPENTEX INDUSTRIES LTD AND ANR
Review Petition (Civil) No.270 OF 2016
Civil Appeal No.10534 of 2013
Review Petition (Civil) Nos. 1590-1591 of 2016
Civil Appeal Nos. 2025-2026 of 2013
Review Petition (Civil) No.1592 of 2016
Civil Appeal No.2027 OF 2013

A K Sikri & Rohinton Fali Nariman, JJ

Dated: March 09, 2016

ORDER

Delay condoned.

The instant review petitions are filed against judgment dated 09.10.2015 whereby the aforementioned civil appeals were allowed.

We have carefully gone through the review petitions and the connected papers. We find no error, much less apparent, in the judgment impugned. The review petitions are, accordingly, dismissed.